

SLP(C)No. 19743 OF 2000

ITEM No.29

Court No. 6

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19743/2000

(From the judgement and order dated 01/08/2000 in WA 195/96
of The HIGH COURT OF GAUHATI)

HINDUSTAN PAPER CORPORATION LTD.

Petitioner (s)

VERSUS

KAGAJKAL THIKADAR SRAMIK UNION & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission to place addl. documents on record
and c/delay in filing rejoinder)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Ms. Sangeeta Mandal, Adv.
Ms. Shashi Juneja, Adv.
Mr. Kapil Kr. Chaudhary, Adv.
M/s Fox Mandal & Co.,Adv.

For Respondent (s) Mr. D.K. Agarwal, Sr. Adv.
Mr. Sudhir Kumar Gupta,Adv.
Mr. S.C. Patel,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Leave granted. Printing dispensed with.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master